

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1977
ANSWERED ON:19.08.2013
VVIP HELICOPTER DEAL
Gandhi Shri Dilip Kumar Mansukhlal

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has demanded all relevant documents from Italy regarding VVIP helicopter deal scam;
- (b) if so, the details of the list in this regard;
- (c) if not, the reasons therefor; and
- (d) the reasons for the Government not issuing the "Letter Rogatory"?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

(a) to (c) Ministry of Defence had sought access to documents from the concerned Italian Court in the criminal case involving alleged wrongdoing in the matter of procurement of 12 VVIP/ VIP helicopters and has received a number of documents from Italy. Since the CBI investigation is going on, it may not be in the interest of the investigation to give details.

(d) During the course of investigation by CBI in this matter, "Letter Rogatory" to several countries have already been issued by the concerned Court in India.